

**COURT-I**

**BEFORE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 14 OF 2016 &  
IA NO. 26 OF 2016**

**Dated: 19<sup>th</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Kochi Salem Pipeline Pvt. Ltd. & Ors. .... Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajat Navet  
Ms. Sanya Talwar

Counsel for the Respondent(s) : Mr. Prashant Bezboruah  
Mr. Sumit Kishore

**ORDER**

Hearing closed. Short submissions may be filed within one week's time after serving copy on the other side.

**Judgment is reserved.**

**(B.N. Talukdar)  
Technical Member  
mk/vg**

**(Justice Ranjana P. Desai)  
Chairperson**